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खादी ग्रामोद्योग् भवन, नई दिल्ली के लिये नये प्रबन्धक की नियक्ति

1398. श्रीमती विद्यावती चतुर्वेदी: क्या औद्योगिक विकास तथा विज्ञान और शोद्योगिको मंत्री 17 अगस्त, 1972 को राज्य सभा में अतारांकित प्रश्न संख्या 1039 के दिये गए उत्तर को देखेंगे और यहाँ बताने की कृषा करेंगे कि:

- (क) क्या खादी ग्रामोद्योग भवन, नई दिल्ली के नए प्रबन्धक की नियुक्ति कर दी गई है; और
- (ख) यदि नहीं, तो विलम्ब के क्या कारण हैं और नियक्ति कब तक किये जाने की सम्भावना है?

t [APPOINTMENT OF A NEW MANAGER FOR KHADI GRAMODYOG BHAWAN, NEW DELHI

1398. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SICENCE AND TECHNOLOGY be pleas-ed to refer to the reply to Unstarred Question No. 1039 given in the Rajya Sabha on the 17th August, 1972 and state:

- (a) whether the new Manager of the Khadi Gramodyog Bhawan, New Delhi has since been appointed; and
- (b) if not what are the reasons for the delay and by when the appointment is likely to be made ?

औद्योगिक विकास मंत्रालय में उप मंत्री (श्री प्रो० सिद्धेश्वर प्रसाद): (क) जी, नहीं।

(ख) पुराने वेतनमान पर इस पद पर काम करने के लिए कोई योग्य व्यक्ति उपलब्ध नहीं था। अब सरकार ने इस पद को उच्चतर स्तर का कर दिया है। इस पद को भरने के लिए प्रशासनिक कार्यवाही चल रही है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP MENT (PROF. SIDDHESHWAR PRASAD): (a) No, Sir. (b) A qualified person was not available to man this post at the old scale. Government has now upgraded the post to a higher scale of pay. Administrative measures for filling the post are in progress.]

खादी ग्रामोद्योग् भवन, नई दिल्ली के प्रबन्धक के विरुद्ध जांच

1399. श्रीमती विद्यावती चतुर्वेदी: क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि खादी ग्रामोद्योग भवन, नई दिल्ली के सहायक प्रवन्धक के विरुद्ध, जो स्थानापन्न प्रबन्धक के रूप में कार्य कर रहा है, खादी तथा ग्रामोद्योग आयोग में कोई जांच चल रही है;
- (ख) यदि हां, तो उसके विरुद्ध लगायेगए आरोपों का ब्यौरा क्या है; और
- (ग) जांच और उस पर की जाने वाली कार्यवाही कव तक पूरी हो जाने की सम्भावना है?

t [ENQUIRY AGAINST THE MANAGER, KHADI GRAMODYOG BHAWAN, NEW DELHI

1399. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of INDUSTRIAL, DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether it is a fact that an inquiry is pending in the Khadi and Village Industries Commission against the Assistant Manager of Khadi Gramodyog Bhawan, New Delhi, who is officiating as Manager;
- (b) if so, the details of charges against him; and
- (c) by when the inquiry and action thereon is likely to be completed ?]

औद्योगिक विकास मंत्रालय में उपमन्त्री (प्रो० सिद्धेश्वर प्रसाद): (क) से (ग) जानकारी इक्ट्ठी की जा रही है और सभा पटल पर रख दी जायेगी।

t[] English translation.

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t REMITTANCES BY FOREIGN COMPANIES **ENGAGED IN COSMETICS** ANDLUXURY GOODS

893. SHRI GURMUKH SINGH MUSAFIR SHRI BRAHMANANDA PANDA: **SHRI** KRISHAN KANT SHRI V. B. RAJU:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Foreign Investment Board has made a study on the remittances by foreign companies engaged in cosmetics and other luxury items; and
 - (b) if so, the findings of the study?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESHWAR PRASAD): (a) and (b) The Foreign Investment Board examined generally several aspects of the Cosmetic Industry in India. Their main finding was that dividends being remitted by some of the foreign subsidiaries manufacturing cosmetics were disproportionately high as compared to their investment.

% COLLABORATIONS WITH PARTIES IN U.S.A.

954. SHRI VENIGALLA SATYA-NARAYANA: Will the Minister of INDUSTIRL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleas-

- (a) the number of proposals involving technical and financial collaboration with parties in U.S.A. that were approved during the last three years; and
- (b) the pattern of investment envisaged in these proposals and the classification of these proposals, statewise?
-] English translation. ^Transferred from the 28th November. 1972.

THE DEPUTY' MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-SIDDHESHWAR LOPMENT (PROF. PRASAD): (a) On the basis of applications received from individual Indian applicants, 117 proposals involving technical and/or financial collaboration with firms in U.S.A. have been approved by the Government from 1970 to 1972 (upto September).

on the table

(b) Out of these 117 approvals, 33 involved participation. A financial state-wise classification of these 117 approvals is in the Annexure.

ANNEXURE

Statewise approvals of foreign Collaboration proposals

Name of State or Union Territory				No. of approvals
1. Maharashtra				45
2. Delhi .	,			30
3. West Bengal				11
4. Andhra Prades	h		٠	7
5. Tamilnadu				7
6. Gujarat .				6
7. Mysore .				3
8. Uttar Pradesh				3
9. Haryana				2
10. Bihar .				1
11. Madhya Pradesh				1
12. Goa .		•		1
T	OTAL			117

Note.—The classification is according to the addresses of the Indian parties as given in the approval letters.

12 Noon

PAPERS LAID ON THE TABLE INDIAN TELEGRAPH (TENTH AMENDMENT) **RULES 1972**

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA): Sir. I beg to lay on the Table, under subsection (5) of section 7 of the Indian Telegraph Act, 1855, a copy (in English and Hindi) of the Ministry of Communications (Posts and Telegraphs Board) Notification G.S.R. No. 1480 dated the